

HIGH COURT OF TRIPURA
AGARTALA

Dated, Agartala, the 18th January 2018.

NOTIFICATION

In the public interest, the Hon'ble High Court has been pleased to make the following transfer and posting orders in respect of the following members of Grade-I, Grade-II & Grade-III of Tripura Judicial Service, namely: -

No.F.13(1)(a)-HC/2018/1078 Shri A. K. Nath, District & Sessions Judge, Unakoti Judicial District, Kailashhar is transferred and posted as **District & Sessions Judge, Gomati Judicial District, Udaipur** vice Shri S. Datta Purkayastha transferred.

In exercise of the powers conferred under sub-section (2) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Shri Nath as Sessions Judge, Gomati Sessions Division with Headquarters at Udaipur with effect from the date of his taking over charge as such.

No.F.13(1)(a)-HC/2018/1079 Shri S. Datta Purkayastha, District & Sessions Judge, Gomati Judicial District, Udaipur is transferred and posted as District & Sessions Judge, West Tripura Judicial District, Agartala vice Shri Ruhidas Pal who will retire from service on superannuation on 31.01.2018.

In exercise of the powers conferred under sub-section (2) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Shri Datta Purkayastha as Sessions Judge, West Tripura Sessions Division with Headquarters at Agartala with effect from the date of his taking over charge as such.

No.F.13(1)(a)-HC/2018/1080 Shri P. K. Dutta, Addl. District & Sessions Judge, West Tripura Judicial District, Khowai is transferred and posted as **District & Sessions Judge, Unakoti Judicial District, Kailashahar** vice Shri A. K. Nath, transferred.

In exercise of the powers conferred under sub-section (2) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Shri Dutta as Sessions Judge, Unakoti Sessions Division with Headquarters at Kailashahar with effect from the date of his taking over charge as such.

No.F.13(1)(a)-HC/2018/1081 Shri Vishwajeet Pandey, Additional District & Sessions Judge, Gomati Judicial District, Udaipur is transferred and posted as Additional District & Sessions Judge, West Tripura Judicial District, Sonamura vice Shri S. B. Datta, transferred.

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint Shri Pandey as Additional Sessions Judge, West Tripura Sessions Division with Headquarters at Sonamura with effect from the date of his taking over charge as such.

No.F.13(1)(a)-HC/2018/1082 Smt. Sankari Das, Judge, Family Court, Kailashahar, Unakoti Judicial District is transferred and posted as **Judge, Family Court, Udaipur, Gomati Judicial District** vice Smti. Sudipta Choudhury transferred.

No.F.13(1)(a)-HC/2018/1083 Smt. Sudipta Choudhury, Judge, Family Court, Udaipur, Gomati Judicial District is transferred and posted as **Judge, Family Court, Kailashahar, Unakoti Judicial District** vice Smti. Sankari Das transferred.

No.F.13(1)(a)-HC/2018/1084 Shri Ravi Dahiya, new recruit in Grade-I of Tripura Judicial Service is posted as **Addl. District & Sessions Judge, West Tripura Judicial District, Khowai** vice Shri P. K. Dutta, transferred.

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint Shri Dahiya as Additional Sessions Judge, West Tripura Sessions Division with Headquarters at Khowai with effect from the date of his taking over charge as such.

No.F.13(1)(a)-HC/2018/1085 Shri Sankar Lal Dutta, new recruit in Grade-I of Tripura Judicial Service is posted as **Addl. District & Sessions Judge, Gomati Judicial District, Udaipur** vice Shri Vishwajeet Pandey, transferred.

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint Shri Dutta as Additional Sessions Judge, Gomati Sessions Division with Headquarters at Udaipur with effect from the date of his taking over charge as such.

No.F.13(1)(a)-HC/2018/1086 Shri Gobinda Das, Civil Judge (Sr.Div) & Asstt. Sessions Judge, Court No.I, West Tripura Judicial District, Agartala is transferred and posted as **Civil Judge (Sr.Div) & Asstt. Sessions Judge, North Tripura Judicial District, Dharmanagar** vice Shri Uttam Hrishidas transferred. Shri Das will also hold the charge of the District Secretary, District Legal Services Authority, Dharmanagar, North Tripura Judicial District until further order.

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint Shri Gobinda Das as Assistant Sessions Judge, North Tripura Sessions Division with Headquarters at Dharmanagar with effect from the date of his taking over charge as such.

No.F.13(1)(a)-HC/2018/1087 Shri Manabendra Debbarma, Civil Judge (Sr.Div) & Asstt. Sessions Judge, Court No.II, West Tripura Judicial District, Agartala is transferred and posted in the same station as Civil Judge (Sr.Div) & Asstt. Sessions Judge, Court No.I, West Tripura Judicial District, Agartala vice Shri Gobinda Das transferred.

No.F.13(1)(a)-HC/2018/1088 Shri Mridul Chakraborty, Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), Gomati Judicial District, Udaipur is transferred and posted as **Civil Judge (Sr.Div) & Asstt. Sessions Judge, Unakoti Judicial District, Kailashahar** vice Smti. Mou Banerjee, transferred.

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint Shri Mridul Chakraborty as Assistant Sessions Judge, Unakoti Sessions Division with Headquarters at Kailashahar with effect from the date of his taking over charge as such.

No.F.13(1)(a)-HC/2018/1089 Shri Rajib Bhattacharjee, Addl. Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), West Tripura Judicial District, Agartala is transferred and posted as **Civil Judge (Sr.Div) & Asstt. Sessions Judge, Gomati Judicial District, Udaipur** vice Shri Debashish Kar transferred.

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint Shri Rajib Bhattacharjee as Assistant Sessions Judge, Gomati Sessions Division with Headquarters at Udaipur with effect from the date of his taking over charge as such.

No.F.13(1)(a)-HC/2018/1090 Shri Debashish Kar, Civil Judge (Sr.Div) & Asstt. Sessions Judge, Gomati Judicial District, Udaipur is transferred and posted as **District Secretary, District Legal Services Authority, West Tripura Judicial District, Agartala** vice Shri Dharmendu Das, transferred.

No.F.13(1)(a)-HC/2018/1091 Shri Uttam Hrishidas, Civil Judge (Sr.Div) & Asstt. Sessions Judge, North Tripura Judicial District, Dharmanagar is transferred and posted as **Principal Counsellor, Family Court, Kailashahar, Unakoti Judicial District** in the vacant post.

No.F.13(1)(a)-HC/2018/1092 Shri Dharmendu Das, District Secretary, District Legal Services Authority, Agartala, West Tripura Judicial District is transferred and posted as **Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), Gomati Judicial District, Udaipur** vice Shri Mridul Chakraborty, transferred.

In exercise of the powers conferred under sub-section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint Shri Das as Chief Judicial Magistrate, Gomati Judicial District with Headquarters at Udaipur with effect from the date of his taking over charge as such.

No.F.13(1)(a)-HC/2018/1093 Smt. Mou Banerjee, Civil Judge (Sr.Div) & Asstt. Sessions Judge, Unakoti Judicial District, Kailashahar is transferred and posted as **Principal Counsellor, Family Court, Udaipur** in the vacant post.

No.F.13(1)(a)-HC/2018/1094 Shri Motom Debbarma, Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr.Div), Kanchanpur, North Tripura Judicial District on his promotion from Grade-III to Grade-II of Tripura Judicial Service is transferred and posted as **Civil Judge (Sr.Div) & Asstt. Sessions Judge, Court No.II, West Tripura Judicial District, Agartala** vice Shri Manabendra Debbarma transferred.

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint Shri Motom Debbarma as Assistant Sessions Judge, West Tripura Sessions Division with Headquarters at Agartala with effect from the date of his taking over charge as such.

Shri Amarjit Dey, Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Kanchanpur, North Tripura Judicial District will hold the charge of the Court of Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr.Div), Kanchanpur, North Tripura Judicial District concurrently until further order.

No.F.13(1)(a)-HC/2018/1095 The services of **Smt. Debaleena Kilikdar** on her promotion from Grade-III to Grade-II of Tripura Judicial Service is placed at the disposal of the State Government for appointment as Additional Commissioner, Departmental Inquiries on deputation with reference to Letter No.F.1(1)-J(G)/2002/406 dated 22.11.2017 received from the LR & Secretary, Law Department, Government of Tripura, Agartala.

No.F.13(1)(a)-HC/2018/1095 **Shri Sarbajeet Choudhury**, Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Kailashahar, Unakoti Judicial District on his promotion from Grade-III to Grade-II of Tripura Judicial Service is transferred and posted as **Additional Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), West Tripura Judicial District**, Agartala vice **Shri Rajib Bhattacharjee**, transferred.

In exercise of the powers conferred under sub-section (2) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint **Shri Choudhury** as Addl. Chief Judicial Magistrate, West Tripura Judicial District with Headquarters at Agartala with effect from the date of his taking over charge as such.

Smt. Deepa Bhattacharya, Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), Kailashahar, Unakoti Judicial District will hold the charge of the Court of Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Kailashahar, Unakoti Judicial District concurrently until further order.

No.F.13(1)(a)-HC/2018/1096 **Smt. Aparajita Debbarma**, Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Belonia, South Tripura Judicial District on her promotion from Grade-III to Grade-II of Tripura Judicial Service is transferred and posted in the same station as **District Secretary, District Legal Service Authority, South Tripura Judicial District, Belonia** in the newly created post.

No.F.13(1)(a)-HC/2018/1097 **Shri Sushanta Debbarma**, Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), Court No.3, Agartala, West Tripura Judicial District on his promotion from Grade-III to Grade-II of Tripura Judicial Service is transferred and posted in the same station as Principal Counsellor in the Court of Additional Judge, Family Court, Agartala in the newly created post.

Smt. Jekashmee Debbarma, Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), Court No.4 Agartala, West Tripura Judicial District will hold the charge of the Court of Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), Court No.3, Agartala, West Tripura Judicial District concurrently until further order.

No.F.13(1)(a)-HC/2018/1098 **Shri Shaurav Saha**, Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), Gomati Judicial District, Udaipur is transferred and posted as **Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Court No.I Agartala, West Tripura Judicial District** vice **Smti. Hena Begam** transferred.

In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973 the Hon'ble High Court has been pleased to confer the powers of

the Judicial Magistrate First Class to Shri Saha to exercise such powers in West Tripura Judicial District from the date of his taking over the charge.

Smt. Dorothy Jamatia, Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), Udaipur, Gomati Judicial District will hold the charge of the Court of the Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), Udaipur, Gomati Judicial District concurrently until further order.

No.F.13(1)(a)-HC/2018/1099 Smt. Hena Begam, Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Court No.I, Agartala, West Tripura Judicial District is transferred and posted as Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, **Belonia, South Tripura Judicial District** vice Smti. Aparajita Debbarma transferred on promotion.

In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973 the Hon'ble High Court has been pleased to confer the powers of the Judicial Magistrate First Class to Smt. Begam to exercise such powers in South Tripura Judicial District from the date of her taking over the charge.

No.F.13(1)(a)-HC/2018/1100 Smt. Jumili Debbarma, Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr.Div), Bishalgarh, West Tripura Judicial District is transferred and posted as **Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr.Div), Sonamura, West Tripura Judicial District** vice Smti. Debaleena Kilikdar transferred on promotion.

In exercise of the powers conferred under Sub-section (3) of Section 12 of the Code of Criminal Procedure, 1973, the Hon'ble High Court has been pleased to designate Smt. Debbarma as Sub-divisional Judicial Magistrate, Sonamura, West Tripura Judicial District.

No.F.13(1)(a)-HC/2018/1101 Smt. Nandita Bhattacharyya, Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), Belonia, South Tripura Judicial District is transferred and posted as Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr.Div), Bishalgarh, West Tripura Judicial District vice Smti. Jumili Debbarma, transferred.

In exercise of the powers conferred under Sub-section (3) of Section 12 of the Code of Criminal Procedure, 1973, the Hon'ble High Court has been pleased to designate Smti. Bhattacharyya as Sub-divisional Judicial Magistrate, Bishalgarh, West Tripura Judicial District.

Smt. Hena Begam, Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Belonia, South Tripura Judicial District will hold the charge of the Court of Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), Belonia, South Tripura Judicial District concurrently until further order.

Sd/-

(**S. G. Chattopadhyay**)
Registrar General

No.F.13(1)(a)-HC/18/1102-1180

Dated, Agartala, the 18th January 2018

Copy to:

01. The Accountant General, Tripura, Agartala.
02. **The LR & Secretary**, Law Department, Government of Tripura, Agartala for information and necessary action. He is requested to take immediate steps for

issuing Notification appointing **Smti. Sankari Das** as Judge, Family Court, Udaipur, Gomati Judicial District and **Smti. Sudipta Choudhury** as Judge, Family Court, Kailashahar, Unakoti Judicial District respectively in terms of Section 4 of the Family Courts Act, 1984 so that they can join their new assignment after handing over their charge in time. He is also requested to take immediate steps for issuing Notification appointing **Smti. Debaleena Kilikdar** as Additional Commissioner, Departmental Inquiries, Government of Tripura (*This refers to his Letter No. F.1(1)-J(G)/2002/406 dated 22.11.2017*).

03. The District & Sessions Judge, South Tripura Judicial District, Belonia/West Tripura Judicial District, Agartala/North Tripura Judicial District, Dharmanagar/Unakoti Judicial District, Kailashahar/Gomati Judicial District, Udaipur for information and necessary action.
04. The Director, Tripura Judicial Academy, High Court of Tripura, Agartala. He is requested to release Shri Ravi Dahiya & Shri Sankar Lal Dutta, new recruits in Grade-I of Tripura Judicial Service with immediate effect.
05. The Registrar (Vigilance), High Court of Tripura, Agartala.
06. The Registrar (Judicial), High Court of Tripura, Agartala.
07. The Member-Secretary, Tripura State Legal Services Authority, Agartala.
08. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala.
09. The Judge, Family Court, Agartala, West Tripura Judicial District/Udaipur, Gomati Judicial District/Kailashahar, Unakoti Judicial District.
10. The Addl. District & Sessions Judges, West Tripura Judicial District, Khowai/Sonamura.
11. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
12. The Registrar (Admn.), High Court of Tripura, Agartala. He is requested to arrange for sending of L.P.C. and Service Books of the concerned new recruits in Grade-I of Tripura Judicial Service to their Head of Office with a copy of the same to the Officers with up to date entries.
13. The Sr. Protocol Officer, High Court of Tripura, Agartala.
14. The Joint Registrar, High Court of Tripura, Agartala.
15. The Chief Judicial Magistrate, West Tripura Judicial District, Agartala/South Tripura Judicial District, Belonia/North Tripura Judicial District, Dharmanagar/Gomati Judicial District, Udaipur/Unakoti Judicial District, Kailashahar.
16. All Deputy Registrars, High Court of Tripura, Agartala.
17. The Secretaries to Hon'ble Judges, High Court of Tripura, Agartala.
18. The Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr.Div), Kanchanpur, North Tripura Judicial District, Bishalgarh/Sonamura, West Tripura Judicial District.
19. **Shri R. Pal**, District & Sessions Judge, West Tripura Judicial District, Agartala. He will be relieved by Shri S. Datta Purkayastha, District & Sessions Judge, Gomati Judicial District in the afternoon of 31.01.2018.
20. **Shri A. K. Nath**, District & Sessions Judge, Unakoti Judicial District, Kailashahar. He will join his new assignment on or before 12.02.2018 after handing over his charge to Shri P. K. Dutta.
21. **Shri S. Datta Purkayastha**, District & Sessions Judge, Gomati Judicial District, Udaipur. He will hand over his charge to the Addl. District & Sessions Judge, Udaipur to take over the charge of District & Sessions Judge, West Tripura Judicial District from Shri R. Pal in the afternoon of 31.01.2018 without availing joining time.

22. **Shri P. K. Dutta**, Addl. District & Sessions Judge, West Tripura Judicial District, Khowai. He will hand over his charge to Shri Ravi Dahiya, new recruit in Grade-I of Tripura Judicial Service to relieve Shri A. K. Nath, District & Sessions Judge, Kailashahar, Unakoti Judicial District so as to enable Shri Nath to join his new assignment on or before 12.02.2018.
23. **Shri Vishwajeet Pandey**, Additional District & Sessions Judge, Gomati Judicial District, Udaipur. He will hand over his charge to Shri Sankar Lal Dutta, new recruit in Grade-I of Tripura Judicial Service to join his new assignment immediately after Shri S. B. Datta, Addl. District & Sessions Judge, Sonamura is appointed as Addl. Judge, Family Court, Agartala by the State Government.
24. **Smt. Sankari Das**, Judge, Family Court, Kailashahar, Unakoti Judicial District. She will hand over her charge to Smt. Sudipta Choudhury after being appointed as Judge, Family Court, Udaipur, Gomati Judicial District by the State Government in order to join her new assignment.
25. **Smt. Sudipta Choudhury**, Judge, Family Court, Udaipur, Gomati Judicial District. She will hand over her charge to the Principal Counsellor, Family Court, Udaipur to join her new assignment immediately after being appointed as Judge, Family Court, Kailashahar, Unakoti Judicial District by the State Government.
26. **Shri Ravi Dahiya**, new recruit in Grade-I of Tripura Judicial Service. He will take over the charge from Shri P. K. Dutta, Addl. District & Sessions Judge, West Tripura Judicial District, Khowai.
27. **Shri Sankar Lal Dutta**, new recruit in Grade-I of Tripura Judicial Service. He will take over the charge from Shri V. Pandey, Addl. District & Sessions Judge, Gomati Judicial District, Udaipur.
28. **Shri Gobinda Das**, Civil Judge (Sr.Div) & Asstt. Sessions Judge, West Tripura Judicial District, Agartala. He will join his new assignment immediately after handing over the charge of his Court & Office to Shri Manabendra Debbarma, Civil Judge (Sr.Div) & Asstt. Sessions Judge, Court No.II, Agartala.
29. **Shri Manabendra Debbarma**, Civil Judge (Sr.Div) & Asstt. Sessions Judge, West Tripura Judicial District, Agartala. He is directed to join his new assignment immediately.
30. **Shri Mridul Chakraborty**, Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), Gomati Judicial District, Udaipur. He will join his new assignment after being relieved by Shri Dharmendu Das.
30. **Shri Rajib Bhattacharjee**, Addl. Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), West Tripura Judicial District, Agartala. He will join his new assignment after handing over the charge of his Court & office to the Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), West Tripura Judicial District, Agartala immediately.
31. **Shri Debashish Kar**, Civil Judge (Sr.Div)& Asstt. Sessions Judge, Gomati Judicial District, Udaipur He will join his new assignment immediately after being relieved by Shri Rajib Bhattacharjee.
32. **Shri Uttam Hrishidas**, Civil Judge (Sr.Div)& Asstt. Sessions Judge, North Tripura Judicial District, Kailashahar. He will join his new assignment immediately after being relieved by Shri Gobinda Das.
33. **Shri Dharmendu Das**, District Secretary, District Legal Services Authority, West Tripura Judicial District, Agartala. He will join his new assignment after handing over the charge of his Office to Shri Manabendra Debbarma, Civil Judge (Sr.Div) & Asstt. Sessions Judge, Court No.II, West Tripura Judicial District, Agartala..

34. **Smt. Mou Banerjee**, Civil Judge (Sr.Div) & Asstt. Sessions Judge, Unakoti Judicial District, Kailashahar. She will join her new assignment immediately after being relieved by Shri Mridul Chakraborty.
35. **Shri Motom Debbarma**, Sub-divisional Judicial Magistrate-cum-Civil Judge (Sr.Div), Kanchanpur, North Tripura Judicial District. He will join his new assignment after handing over the charge of his Court & Office to the Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Kanchanpur, North Tripura Judicial District immediately.
36. **Smt. Debaleena Kilikdar**, Sub-divisional Judicial Magistrate-cum-Civil Judge (Sr.Div), Sonamura, West Tripura Judicial District. She will hand over her charge to Smti. Jumili Debbarma to join her new assignment after being appointed as Additional Commissioner, Departmental Inquiries, Government of Tripura by the State Government.
37. **Shri Sarbajeet Choudhury**, Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Kailashahar, Unakoti Judicial District. He will join his new assignment after handing over the charge of his Court & Office to the Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), Kailashahar, Unakoti Judicial District immediately.
38. **Smt. Aparajita Debbarma**, Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Belonia, South Tripura Judicial District. She will join her new assignment after being relieved by Smt. Hena Begam.
39. **Shri Sushanta Debbarma**, Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), Agartala, West Tripura Judicial District. He will join his new assignment after handing over the charge of his Court & Office to the Judicial Magistrate First Class-cum-Civil Judge (Jr. Div), Court No.4, West Tripura Judicial District after the Addl. Judge, Family Court takes over the charge on transfer.
40. **Shri Shaurav Saha**, Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), Udaipur, Gomati Judicial District. He will hand over the charge of his Court & Office to Smti. Dorothy Jamatia, Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), Udaipur, Gomati Judicial District immediately to join his new assignment.
41. **Smt. Hena Begam**, Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Court No.I, Agartala, West Tripura Judicial District. She will join her new assignment immediately after being relieved by Shri Shaurav Saha. **She will also hold the charge of the Court of Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), Belonia, South Tripura Judicial District concurrently until further order.**
43. **Smt. Jumili Debbarma**, Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr.Div), Bishalgarh, West Tripura Judicial District She is directed to join her new assignment after being relieved by Smti. Nandita Bhattacharyya.
44. **Smt. Nandita Bhattacharjee**, Judicial Magistrate-cum-Civil Judge (Jr.Div), Belonia, South Tripura Judicial District. She will join her new assignment at Bishalgarh and relieve Smt. Jumili Debbarma immediately after the appointment letter of Smti. Debaleena Kilikdar as Additional Commissioners, Departmental Inquiries is issued by the State Government.
45. **Shri Amarjit Dey**, Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Kanchanpur, North Tripura Judicial District. **He will also hold the charge of the Court of Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr.Div), Kanchapur, North Tripura Judicial District concurrently until further order.**
46. **Smt. Deepa Bhattacharya**, Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), Kailashahar, Unakoti Judicial District. **She will also hold the charge**

- of the Court of Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Kailashahar, Unakoti Judicial District concurrently until further order.
47. **Smt. Dorothy Jamatia**, Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), Udaipur, Gomati Judicial District. **She will also hold the charge of the Court of Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), Udaipur, Gomati Judicial District relinquished by Shri Shaurav Saha concurrently until further order.**
 48. The Treasury Officer, Treasury No.I & II. Agartala, West Tripura Revenue District.
 49. The Treasury Officer, Dharmanagar, North Tripura Revenue District/Udaipur, Gomati Revenue District/Belonia, South Tripura Revenue District/Khowai, Khowai Revenue District/Sonamura, Sepahijala Revenue District/Kailashahar, Unakoti Revenue District/Kamalpur, Dhalai Revenue District.
 50. The Sub-Treasury Officer, Bishalgarh/Sonamura, Sepahijala Revenue District, Kanchanpur, North Tripura Revenue District.
 51. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette.
 52. The Assistant Registrar (Admn), High Court of Tripura, Agartala.
 53. The System Analyst, High Court of Tripura, Agartala with direction to upload the said Notification in official Website of the High Court.
 54. The Superintendent, Establishment/Account Section, High Court of Tripura, Agartala.
 55. Personal file of the Officer concerned.
 56. ORDER FILE.


18.1.18
Registrar General